

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 14.01.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<u>AT 11.00 A.M.</u>								
1	MA.No. 596/2020 (Delay Application) & A.No. 25/2021	Sachin Patil	Mr. Pankaj Uttaradhi, Advocate	SEBI		Admission		Room name for VC: - LIMITATIONCIRCULARTRADES
2	MA.No. 597/2020 (Delay Application) & A.No. 26/2021	Sachin Patil						
<u>AT 11.05 A.M.</u>								
3	MA.No. 397/2018 & A.No. 449/2018	Gauravi Parikh	Joby Mathew & Associates	SEBI	Mr.Anubhav Ghosh,Adv.i/b The Law Point	Admission/ Disposal		Room name for VC: - GAPAMCR
4	MA.No. 170/2019 & A.No.116/2019	Paresh C. Doshi	Mr. Manoj Raut,Adv. i/b Mr. Nikhil Udeshi	SEBI				
5	MA.172/2019 & A.No. 117/2019	Jagdish Gordhandas Ved						
6	MA.No. 190/2019 & A.No. 125/2019	Manish Kanakshi Ashar	Mr. Manoj Raut,Adv. i/b Mr. Shailesh Kumar			Admission/ Disposal		
7	MA.No. 191/2019 & A.No.126/2019	Bhavna Manish Ashar						
8	MA.No. 192/2019 & A.No.127/2019	Ashwin Prabhudas Ruparel						

9	MA.No. 193/2019 & A.No.128/2019	Pradeep Syamsunder Swain					
10	MA.No. 194/2019 & A.No.129/2019	Shailesh Mulraj Ved					
11	A.No. 195/2019 & A.No.130/2019	Bhavik Amrutlal Vaza					
12	MA.No. 196/201 & A.No. 131/2019	Haresh L Tejani					
13	MA.No 197/2019 & A.No.132/2019	Himanshu Pravinchandra Mehta					
14	MA.No. 219/2019 & A.No.150/2019	Baldevsinh Vijaysinh Zala	R.V. Legal				
15	226/2019	Sonal Kanaksingh Ashar					
16	MA. No. 130/2020 & A.No. 133/2020	Amrut Dredging & Shipping Ltd. (Formerly known as Amrut Securities Ltd.)					
17	308/2019	Geojit Financial Services Ltd	Visesha Law Services	Multicommodity Exchange of India Ltd & Anr.	Wadia Ghandy & Co.-R1; MDP & Partners – R2	Admission/ Disposal	
18	MA.No. 626/2019 & A.No. 463/2019	Man Singh Verma	Mr.O.P. Sharma, Advocate	SEBI	Mr.Anubhav Ghosh,Adv.i/b The Law Point	Admission/ Disposal	
19	474/2019	Choice Equity Broking Private Limited	Mindspright Legal	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission/ Disposal	
20	616/2019	Rajendra Kumar Dabriwala	Ms. Aayushi Sharma,	SEBI	Mr. Abhiraj Arora,	Admission/ Disposal	

			Advocate		Adv. i/b ELP			
21	A.No. 77/2020	Deepak Mishra	Rajani Associates	SEBI	K.Ashar & Co.	Admission/ Disposal		
<u>AT 11.15 A.M.</u>								
22	MA.No. 419/2020 (Stay Application) & A.No. 427/2020	Rajesh Agarwal	Mr. Amit Khakri, Adv. i/b Ajay Law Associates	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission/ Disposal	08.12.2020	Room name for VC: - CIRCULARTRADES
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u>								
<u>AT 11.20 A.M.</u>								
23	A.No.224/2020 A/W	Gautam Thapar & Ors.	Mr.Janak Dwarkadas, Sr.Adv. i/b Bharucha & Partners	SEBI & Anr.	Mr. F.DeVitre, Sr.Adv. i/b K.Ashar & Co.- R1; Mr.Z.Andhyaruji na, Sr.Adv. i/b Pioneer Legal-R2	Further Hearing	13.01.2021	Room name for VC: - CHAIRMANRESTRAIN
	MA. No. 222/2020 (Exemption from filing certified copy) & A.No. 231/2020	B. Hariharan	Mr.Pradeep Sancheti, Sr.Adv. i/b Regstreet Law Advisors		Mr. M.Doctor, Sr.Adv. i/b K.Ashar & Co.- R1; Mr.Z.Andhyaruji na, Sr. Adv. i/b Pioneer Legal-R2			

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AT 12.20 P.M.

24	A.No.213/2018 A/W	Gajendra Nagpal	Mr. S. Sundaresan, Adv. i/b Joby Mathew & Associates	SEBI	Mr. Kumar Desai, Adv. i/b ELP	Further Hearing	05.01.2021	Room name for VC: - OFFICERINDEFAULT
	MA. No. 227/2018 (Delay Application) & A.No.215/2018	Sonia Nagpal &Anr.						